

**Crew members in Flights**

6197. DR. CHANDRA.SHEKHAR TRIPATHI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any criteria has been fixed in regard to the number of crew members for the international flights;

(b) if so, the details thereof; and

(c) whether Air India has followed that criteria, if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) and (b). Criteria has been fixed in regard to the number of crew members for international flights by the manufacturers of the aircraft and certified by Federal Aviation Administration and Director General of Civil Aviation. Regarding cabin crew, the mandatory requirement laid down by the Director General of Civil Aviation is that every emergency door location should be manned by cabin crew during take-off/landing. According to the above criteria, the requirement of operating crew and cabin crew for the type of aircraft operated by Air India is as under:

B 747 aircraft:

(i) Operating Crew - 1 Commander, 1, First Officer and 1 Flight Engineer.

(ii) Cabin Crew - 10

A 310-300 aircraft

(i) Operating Crew - 1, Commander and 1 First Officer.

(ii) Cabin Crew - 4

A 300-B4 air craft:

(i) Operating Crew - 1 Commander, 1 First Officer and 1 Flight Engineer.

(ii) Cabin Crew - 5

(c) So far as Operating Crew is concerned, Air India follows the criteria laid down but so far as Cabin Crew is concerned, to meet the passenger requirement, more than the minimum mandatory requirement is provided. The Cabin Crew provided on the flights of Air India is as under:

B747 aircraft - 19/18

A 310-300 aircraft - 11

A 300-B4 aircraft - 12

**Abolition of Posts of Hindi Translators in National Archives**

6198. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of posts of Hindi Translators in the Head Office of the National Archives;

(b) whether the posts are being abolished; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a). One.

(b) and (c). The Staff Inspection Unit of the Ministry of Finance have recommended the abolition of the post. However, as this does not appear to be in conformity with the guidelines issued by the Department of Offi-

cial Languages for promotion of Hindi, the recommendation has not been implemented so far.

[English]

### **Construction of Airport in Sikkim**

6199. SHRIMATI D.K. BHANDARI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any proposal from the State Government of Sikkim for the construction of an airport in Sikkim has been received;

(b) if so, the details thereof and action taken thereon; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):

(a) Yes, Sir.

(b) and (c) A site has been identified and physical inspection of the site carried out.

### **Proposal to Sent Doctors To Study New System Called 'Ventilator'**

6200. SHRIMATI D.K. BHANDARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that Clinical Research Centre near London has invented a new system called 'Ventilator' to save the lives of prematurely-born babies suffering from breathing difficulties;

(b) whether Government propose to send the team of doctors to the Centre to study the functioning of that system to adopt the same in the country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (d). The Government of India is not aware of the 'Ventilator' invested by clinical Research Centre, London for prematures. However, ventilators are commonly used in paediatrics since decades in our country. There are a variety of ventilators designed for use in the newborns and infants in severe Respiratory problems. Those specifically designed for paediatric use are pressure limited time cycled machines. At present, there is no proposal under consideration of the Government of India to send a team of doctors to the Clinical Research Centre, London to study the functioning of the system.

### **Environmental Awareness Drive in Sikkim**

6201. SHRIMATI D.K. BHANDARI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any proposal has been received from Sikkim Government College for environmental awareness drive in Sikkim;

(b) if so, the details thereof;

(c) whether the budget proposal of the project has been cut down considerably;

(d) if so, the reasons therefor;

(e) whether the work on phase-I of the project has already commenced;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE OF THE